

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

112. I.A. 934/2020
IN
C.P.(IB)-353(MB)/2020

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **01.04.2024**

NAME OF THE PARTIES: Easy Energy Solutions (India) LLP

V/s.

Gloob Interior Design Pvt Ltd.

Appearances:

For Petitioner : Adv. Vinay Taliwal

For Respondent : Adv. Rohan Agarwal

SECTION 9 OF IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

C.P.(IB)-353(MB)/2020 & I.A. 934/2020

Heard the counsel on both sides. Parties are at liberty to file written submissions on the next date not exceeding 4 pages and compilation of judgement, if any. List on **25.04.2024** for written submission.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
---Rajeev---

Sd/-
LAKSHMI GURUNG
Member (Judicial)